

(16)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 548/90

Date of Order: 22-1-1992.

Between:

M. Suryanarayana.

Applicant.

and

1. The Divisional Railway Manager, (P) BG.
S.C.Railway, Secunderabad A.P.

2. The Divisional Railway Manager (P) BG
Hyderabad Division, S.C.Rly, Secunderabad.A.P.

.. Respondents.

For the Applicant: Mr. K. Sudhakar Reddy, Advocate

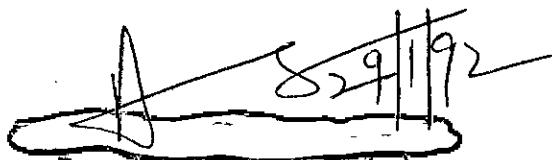
For the Respondents: Mr. J. Siddaiah, SC for Rlys.

CORAM:

THE HON'BLE MR.T.CHANDRASEKHAR REDDY : MEMBER(JULL)

The Tribunal made the following Order:-

~~Heard both sides. This O.A. is filed by the applicant to direct the respondents to grant special pay of Rs. 35/- per month.~~
The applicant seems to have applied for special pay of Rs. 35/- as he is working as Senior Clerk in Engineering Department of the Respondents. When this matter came up for hearing today Mr. Jalli Siddaiah filed a copy of the order showing that the special pay of Rs. 35/- had been sanctioned to the applicant as prayed for by him. In view of the said orders passed by the respondents granting special pay nothing survives in this O.A. for adjudication. Hence this O.A. becomes infructuous and the same is dismissed as infructuous with no order as to costs.


Deputy Registrar (J)

To

1. The Divisional Railway Manager, (P) BG. S.C.Rly, Secunderabad A.P.
2. The Divisional Railway Manager (P) MG. Hyderabad Division,
S.C.Railway, Secunderabad, A.P.
3. One copy to Mr. K. Sudhakar Reddy, Advocate, CAT.Hyd.Bench.
4. One copy to Mr. J. Siddaiah, SC for Rlys, CAT.Hyd.Bench.
5. One spare copy.

pvm.

*Mr. J. Siddaiah
29/1/92*

ASR
29/1
TYPED BY
CHECKED BY

COMPARED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.

V.C.

THE HON'BLE MR. P. BALASUBRAMANIAN : M(A)
AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :
M(JUDL)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (JUDL)

DATED: 22-1-1992

ORDER/JUDGMENT:

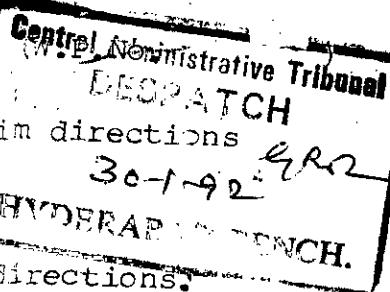
R.A/C.A/M.N.

in

O.A.No.

548/1

T.A.No.



Admitted and interim directions
issued.

Allowed

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for default.

M.A. Ordered/Rejected

No order as to costs.

DVM

29/1/92